

28.2.2001 Hon. Mr. Justice R.R.K. Tripathi, VC
Hon. Mr. V. Srikanth, Member(A)

List has been revised. None
is present for the applicant. Sri S.K.
Misra holding brief of Sri Suetthir
Agrawal learned Counsel for Respondent
no. 3. The OA is dismissed in default.
No Costs.

is
AM.

VC

lw,